NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 42

C.P. (IB)/792(MB)2023

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **18.06.2024**

NAME OF THE PARTIES: **SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/s ASHOK DEORAM CHAUDHAR**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

1. Heard the both parties, the matter is **Reserved for Order**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Neeraj